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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.402/BB/2018	For Admission	Sec 252(3)	M/s M K Biotech Parks Pvt Ltd	Anant Narsinha Bhat PCS	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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01 Anant narasimha Bhat
Mob: 9480526713

M.K. Biotech Parks
Pvt Ltd.



ORDER

Heard Mr. Anant Narasimha Bhat, learned PCS for Petitioner Company.

Issue notice to the ROC-Karnataka, Bangalore. Registry to prepare notice, learned PCS for Petitioner Company is permitted to collect the notice in person from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service in the registry. ROC-Karnataka is directed to file his report within 3 weeks. Post the case for final hearing to 08/08/2018.


MEMBER (T)


MEMBER (J)